

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1412
ANSWERED ON:30.11.2011
INCONVENIENCE TO PASSENGERS DUE TO FOG
Owaisi Shri Asaduddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether weathermen have predicted that: the coming three months period is likely to witness foggy conditions;
- (b) if so, whether the Director General of Civil Aviation (DGCA) convened a meeting with all stake holders to cause minimum inconvenience to passengers due to fog;
- (c) if so, the details thereof;
- (d) whether any strategy has been chalked out in this regard; and
- (e) if so, the details thereof and the arrangements made by DGCA for landing and take off under foggy conditions?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) (b) & (c):- DGCA had convened a meeting dated 9th November 2011 to review the preparedness of airlines to meet situations arising out of fog. Representatives of Indian Meteorological Department (IMD) were also invited in the meeting. The IMD gave an outlook of prospective occurrence of fog during December to February in North India, based upon past climatological occurrences. Estimates show the dense fog days fall from mid December till end of February and this year also the fog season is also likely to be normal. The meeting was also attended by representatives of Airport operators, Scheduled Domestic Airlines, Foreign Carriers and Central I AM stake holders are advised on the issues placed at Annexure-I.

(d) & (e):- DGCA has issued Aeronautical Information Circular (AIC) No.11 of 2009 which lays down guidelines for aircraft operations during low visibility. The AIC is available on DGCA website www.dgca.nic.in.